

- (ii) Memo No. 2890/T2/72-73 published in Andhra Pradesh Gazette dated the 29th January, 1973 making certain amendment to the Andhra Pradesh Excise (Lease of Right to Sell Liquor in Retail) Rules, 1969.

[Placed in Library. See No. LT-4956/73.]

SUMMARY OF BUDGET ESTIMATES FOR REVENUE AND EXPENDITURE OF AIR INDIA AND INDIAN AIRLINES FOR 1973-74 AND SUMMARY OF ACTUALS 1971-72, BUDGET ESTIMATES AND REVISED ESTIMATES, 1972-73 AND BUDGET ESTIMATES FOR 1973-74 OF AIR-INDIA AND INDIAN AIRLINES

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): On behalf of Dr. (Smt.) Sarojini Mahishi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954 :—

- (1) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1973-74.
- (2) Summary of Actuals for the year 1971-72, Budget Estimates and Revised Estimates for the year 1972-73 and Budget Estimates for the year 1973-74 of Air India.
- (3) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1973-74.
- (4) Summary of Actuals for the year 1971-72, Budget Estimates and Revised Estimates for the year 1972-73 and Budget Estimates for the year 1973-74 of Indian Airlines.

[Placed in Library. See No. LT-4957/73.]

12.02 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1973 which was passed by the Lok Sabha at its sitting held on the 27th April, 1973, and transmitted to the Rajya Sabha, for its recommendations and to

state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.03 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 7th May, 1973, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Resolution regarding Reports of the Railway Convention Committee.
- (3) Discussion on the Resolution regarding constitution of a new Railway Convention Committee.
- (4) Consideration and passing of :
 - (a) The North-Eastern Hill University Bill, 1973
 - (b) The Constitution (Thirty-first Amendment) Bill, 1973 on 8th May, 1974.
 - (c) The Code of Criminal Procedure Bill, 1972, as passed by Rajya Sabha.

श्री विप्लव मिश्र (मोतीहारी) : अध्यक्ष महोदय, बिहार में हालत यह है कि गन्ना नहीं मिल रहा है, कोयला नहीं मिल रहा है, मिट्टी के तेल की कमी है। कितनी जगह पानी नहीं मिल रहा है। तो मैं चाहता हूँ कि सरकार इस के लिए किसी दिन चार घंटे रख दे ताकि बिहार की समस्याओं के ऊपर अच्छी तरह से चर्चा हो जाये और इसके पहले मंत्री जी एक बयान दें क्योंकि कृषि मंत्री से इसका संबंध है, उद्योग मंत्री से संबंध है और सब मंत्रियों से इसका संबंध है। तो इसके लिए समय दिया जाये ताकि बिहार की कठिनाई दूर हो सके।

श्री बाबूलाल झा आबाबा (भावनापुर) : अध्यक्ष महोदय, मैंने इसके पूर्व एक नोटिस दिया था कि बिहार में जो बहुत अधिक खाद्यान्न की, विशेषकर पेय जल की, कोयले की और सीमेंट की कमी है उस पर सदन में